NOTICE

IT IS HEREBY NOTIFIED for the information of Advocates and Parties appearing in person that the **Single Bench** (Original Side/Appellate Side) (Civil) presided over by **the Hon'ble Shri Justice Advait M. Sethna** sitting from 11th May 2026 to 15th May 2026 during Summer Vacation has issued following directions :-

1. The Court shall convene as soon as the Division Bench matters are over on 12th May 2026, 13th May 2026 and 15th May 2026 to consider the matters in which circulation has been granted.

2. No mentioning of matters is permitted. Praecipes will be examined by the Hon'ble Judge and only if granted, the matter will be circulated.

3. Circulation praecipes be submitted to the Associate/Sheristedar, as the case may be, from 11.00 am to 11.45 am on previous day of the Court i.e. from 11.00 am to 11.45 am of 11th May 2026 for 12 May 2026, from 11.00 am to 11.45 am of 12th May 2026 for 13 May 2026 and from 11.00 am to 11.45 am of 14th May 2026 for 15 May 2026 in Court Room No. 6.

4. The Court will take up matters pertaining to Single Bench (Original Side/Appellate Side) (Civil). The praecipes shall be circulated to the Court Sheristedar in advance as mentioned in para 3 above.

5. Praecipe shall be in brief and must contain following particulars:
   (i) Date of filing of the matter,
   (ii) Date of impugned order/notice/cause of action,
   (iii) Urgency to move vacation Court, in brief (not more than 5 lines).
   (iv) Specific order of regular court, if any, granting liberty to move vacation court.
   (v) Also, statement if circulation was previously applied for and refused during this vacation.

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6. In the event, it is found that there is no urgency in any matter which is mentioned, costs will be imposed and the matter will be listed in due course.

7. Only matters in which circulation is granted will be listed on board.

By Order

Sd/-
(Dr. M.S. Deshpande)
Registrar (Judl.-II)

Date : 9th May 2026